

DIVISION BENCH  
COURT - II

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/264(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>AXIS BANK LIMITED VS AUSTIN DISTRIBUTORS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Arif Ali, Adv. ] For the Petitioner  
Mr. P. Paul, Adv. ]

Mr. Siddhartha Chatterjee, Adv. ] For the Respondent  
Mr. Abir Lal Ghosh, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **15<sup>th</sup> May, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**